

**Pending cases in labour courts and industrial tribunals**

†541. SHRI KRIPAL PARMAR: Will the Minister of LABOUR be pleased to state:

(a) the number of cases pending as on March 1, 2001 in the labour courts and industrial tribunals under the Central Government, State-wise and U.T.-wise;

(b) the number of cases registered during the last three years region-wise;

(c) the number of cases disposed of by the presiding officers on the basis of merits and demerits during the aforesaid period; and

(d) whether any steps have been taken by Government to dispose of the pending cases;

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI MUNI LALL): (a) to (c) A Statement is Annexed. (See below)

(d) (1) The Ministry of Labour from time to time has brought to the notice of the Presiding Officers of the Central Government Industrial Tribunal-cum-Labour Courts the need to reduce pendency of cases. In a recent review meeting held in May, 2001 in the Ministry of Labour, the Presiding Officers were once again requested about the need to reduce the pendency of cases and not to given repeated adjournments as such adjournments also result in delayed disposal of cases.

(2) As an effective measure to reduce the pendency of cases, a Lok-Adalat was organised on 9-11-2001 in the CGIT-cum-Labour Court, Delhi and 69 cases have been decided.

**Statement**

*The number of cases pending, the number of cases registered and disposed of during the last three years*

Sl. No.	Name of the Central Government Industrial Tribunal-cum Labour Courts	No. of cases pending as on 1-3-2001	No. of cases received during			No. of cases disposed of during		
			1998	1999	2000	1998	1999	2000
1	2	3	4	5	6	7	8	9
1.	Asansol	417	56	164	160	67	25	—
2.	Bangalore	525	25	112	80	77	293	6
3.	Kolkata	208	44	53	53	100	28	91
4.	Chandigarh	1815	191	126	336	45	126	23

†Original notice of the question was received in Hindi.

1	2	3	4	5	6	7	8	9
5.	Dhanbad No. 1	1533	94	210	342	10	36	89
6.	Dhanbad No. 2	1393	201	327	140	95	135	—
7.	Jabalpur	1367	57	63	198	—	—	72
8.	Jaipur	122	45	12	80	322	399	122
9.	Kanpur	606	181	399	118	53	66	40
10.	Lucknow	230	—	20	208	100	126	127
11.	Nagpur	296	—	35	248	244	25	97
12.	New Delhi	1086	215	236	127	—	18	96
13.	Mumbai No. 1	212	35	66	55	—	—	60
14.	Mumbai No. 2	306	136	228	119	—	—	26
15.	Bhubaneswar	409	—	—	34	—	—	26
16.	Chennai	590	—	—	89	—	—	—
17.	Hyderabad	6	—	—	—	—	—	—
TOTAL:		11121	1280	2051	2327	1113	1277	875

Jaipur = started functioning from 1998.

Lucknow = started functioning w.e.f. 15.6.99.

Chennai = started functioning w.e.f. 15.3.2000.

Bhubaneswar = started functioning w.e.f. 5.6.2000

Hyderabad = started functioning w.e.f. 20.10.2000.

### Agricultural Labourers

542. SHRI KHAGEN DAS: Will the Minister of LABOUR be pleased to state:

(a) what is the number of agricultural labourers in the country as on the 31st March, 2001 State-wise;

(b) whether Government are planning to improve the lot of the agricultural labourers; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI MUNI LALL): (a) As per 1991 Census, the number of agricultural labourers in